D.B. is not available today. histor 12-9-12 Bue

C.A.P.No.02/2011 O.A.No.450/2009

Member (J)

Dated:-12.09.2012.

Hon'ble Sri Justice Alok Kumar Singh, Member (J) Hon'ble Sri S.P. Singh, Member (A)

For Applicant:-Sri A. Moin.

For Respondents:-Sri Rajendra Singh.

Learned counsel for the applicant fairly concedes that substantial compliance has been made. A compliance affidavit has also been filed enclosing therewith the relevant copy of order dated 12.1.2010.

In view of the above, this C.C.P. is struck off in full and final satisfaction. Notices stands discharged.

Member (A)

Amit/-